

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**CP No. 33/241/HDB/2023
AND
IA (CA) 257/2023 in CP No. 33/241/HDB/2023**
u/s. 241 of Companies Act

IN THE MATTER OF:

Mr Sivakumar Alagarsamy

...Petitioner/s

AND

M/s. Topview Industries Pvt Ltd & others

...Respondent/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 33/241/HDB/2023

Learned Counsel Ms Harshita Datla, for petitioner present physically.

Learned counsel Mr. TVL Narasimha Rao, for Respondents No. 6 to 8 present through Video Conference

Ms. Nikshita, IAMC Case Manager from IAMC present through Video Conference and stated that report on behalf of the mediation centre has been filed.

Learned counsel for the petitioner stated that settlement has been reached between both the parties and report of settlement has been filed. For consideration, the matter is adjourned to 07.05.2024.

IA (CA) 257/2023

Matter adjourned to 07.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)